

from Madhya Pradesh, Maharashtra and Rajasthan come to Rs. 364.86 crore, Rs. 21.30 crore and Rs. 120.99 crore respectively.

The Government of Gujarat and Members of Parliament of Gujarat State have requested the Government to evolve a mechanism so as to avoid default in payment of dues by the participating States and ensure smooth funding of the project. Alternatively, I urge upon the Government to recover such dues from the additional assistance due to them and release the same directly to Gujarat.

[Translation]

**(ii) Need to set up an LPG outlet at Gonda in U.P.**

SMT. KETAKI DEVI SINGH (Gonda) : Mr. Deputy Speaker Sir, several Government and non Government Offices are located in Nawabganj under my constituency Gonda in Uttar Pradesh. Thousands of people work in these offices and the population of this town is around 35.00 thousand. Due to non-availability of fuel here, people are faced with hardships. The local residents have been demanding for quite some time to open an L.P.G. agency. However, the Government has not taken any action in this regard.

Therefore, through you, I would like to request the Union Government to open a L.P.G. agency in Nawabganj to meet the fuel requirement of the local residents.

SHRI SATYA DEV SINGH (Bahrapur) : Mr. Deputy Speaker Sir, I earnestly request you to give direction to the Union Government to open an L.P.G. agency in the work backward District Gonda in U.P. where there is huge demand for L.P.G. and large scale black marketing of gas Cylinder is going on. I associate myself with the views expressed by my colleague for setting up of L.P.G. and I also request. The Union Government to set up a L.P.G. outlet here.

[Translation]

**(iii) Need to overcome shortage of L.P.G. in Jalgaon district, Maharashtra**

DR. G.R. SARODE (Jalgaon) : Due to the shortage of LPG gas, the people of Balgam district of Maharashtra are facing a lot of difficulties. All L.P.G. dealers in the district have long waiting list for the years. All these applicants should be provided L.P.G. connections immediately. There is a need to start new retail dealerships in each tehsil of the district and extension counters of existing retail outlets should be set up in villages so that the consumers in the villages could get cooking gas cylinders easily. In the absence of a refilling centre of Hindustan Petroleum in the area. The Consumers of Hindustan Petroleum are facing a lot of inconvenience. Therefore, there is the need set up a refilling centre of Hindustan Petroleum.

The number of benami gas consumers in Jalgaon district is threasing day by day. There are about 10 thousand such gas consumers in the district which are not registered with any gas dealer. But they manage to get the gas cylinder every month on the payment of double the normal fiered. I would request the Union Government that all such unauthorised gas Consumers should be recognised as authorised gas Consumers by Collecting an amount equivalent to the double of the normal deposit from them. The Government would get more rename thereby and the looting of these unauthorised gas consumers by the gas-dealers would also be stopped.

[English]

**(iv) Need to implement the recommendations of Mahajan Commission for resolving boundary dispute between Maharashtra and Karnataka**

SHRI K.H. MUNIYAPPA (Kolar) : Sir, Sholapur district and its adjacent areas are dominated by Kannada speaking people. Now these areas are in Maharashtra. Karnataka-Maharashtra border dispute is more than forty years old. Many leaders of Maharashtra have raised this issue recently. We have also represented to the Centre on several occasions to resolve this issue. But so far it has not yielded any results.

The Government of India in its wisdom set up the Mahajan Commission to go into this problem. The Commission gave its report two decades ago. Unfortunately, the recommendations of the Commission have not yet been implemented. The people of the area are much agitated over the issue and expect an early solution.

I, therefore, urge upon the Union Government to implement the recommendations of Mahajan Commission in toto without any further delay.

[Translation]

**(v) Need to set up a high Power T.V. transmitter at Saharsa in Bihar**

SHRI DINESH CHANDRA YADAV (Saharsa) : Saharsa, area of Bihar is situated on the Nepal border. It is a sub-divisional headquarters. This area is extremely backward. There is a low power transmitter centre of Doordarshan at Saharsa due to which the programmes of Nepal can be clearly seen in Saharsa, Madhopura and Supaul area, whereas viewing of national programmes is difficult. This has its ill effects on the children also. The Government is urged to set up all Pwcer Transmission Centre of Doordarshan at Saharsa.